

FORM G

INVITATION FOR EXPRESSION OF INTEREST
M/s EVERSHINE WOOD PACKAGING PRIVATE LIMITED -
MANUFACTURING OF WOODEN PACKAGING MATERIALS
AT SIPCOT, SRIPERUMBUDUR, CHENNAI.

**(Under Regulation 36A (1) of the Insolvency and Bankruptcy
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	EVERSHINE WOOD PACKAGING P LTD CIN: U74950TN2005PTC056179 PAN- AABCE4496N
2.	Address of the registered office	No.93-135, Pondur Road, Aranery, V Cross Road, SIPCOT Industrial Park, Sriperumbudur, Chennai – 602 105
3.	URL of website	----
4.	Details of place where majority of fixed assets are located	Factory : No.93-135, Pondur Road, Aranery, V Cross Road, SIPCOT Industrial Park, Sriperumbudur, Chennai – 602 105
5.	Installed capacity of main products/ services	Manufacture of pallets, wooden doors and other wooden packing materials for Automobile and various industries. The Unit is comprised of 8.06 Acres Free hold land with 1,50,000 sqft Gal. Shed, Office, EB Yard, Labour Quarters, security room etc.,
6.	Quantity and value of main products/ services sold in last financial year	The CD is being temporarily operated on lease basis, as a going concern. The turnover in the best period had been Rs.260 Lacs in May 2021. Turnover as per the last Audited Financial Statement for the year ended March 2023 (FY 2022-2023) is Rs. 2.96 cr.
7.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	can be obtained by sending an email to evershine.cirp@gmail.com
8.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Eligibility criteria can be viewed in the detailed Invitation of expression of interest, which can be obtained by sending an email to evershine.cirp@gmail.com
9.	Last date for submission of expression of interest	25.3.2024
10.	Date of release of provisional list of resolution applicants by RP	26.3.2024

11.	Last date for submission of objections to provisional list to RP	01.4.2024
12.	Date of release of final list of resolution applicants by RP	03.4.2024
13.	Issue of RFRP, including Evaluation Matrix and Information Memoranda	03.4.2024
14.	Last date of receipt of Resolution Plans	On or before 03.5.2024
15.	Date of publication of Form G	09.3.2024
16.	Process email id to submit EOI	evershine.cirp@gmail.com

Note : The time-line will be subject to the approval of extension granted by the Hon'ble Adjudicating Authority.

Dr. S.R. Shriram Shekher
Resolution Professional
Evershine Wood Packaging Private Limited
IBBI/IPA-003/IP-N000144/2017-2018/11598
11, Prayag Apartments, 8-15, Gandhi Nagar
First Main Road, Adyar, Chennai – 600 020
evershine.cirp@gmail.com

Date: 09.3.2023
Place: Chennai-20